

(26)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/08/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY – MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/550/(IB)/2017
NAME OF THE PETITIONER(S) : BHANSALI CHEMICALS MADRAS LTD
NAME OF THE RESPONDENT(S) : EFFEL EXPORTS PVT LTD
UNDER SECTION : Sec 9

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) ANANT MERATHIA
2) M. IC BHANSALI

Consent for Respondent
Consent for Petitioner

Anantha
Cori

25

ORDER

Counsel for Petitioner present. Counsel for Respondent also present. Both the parties submitted that the matter has been settled. A joint memo of compromise entered between the parties was filed with the terms of schedule of payment. The memo is taken on record. In view of the compromise mentioned in the memo, Matter is **closed**.

ghk

(K.ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)